

Year	Plan expenditure	Amount spent in foreign exchange	Foreign exchange earnings
			(Rupees in lakhs)
1983-84	794.86*	1.76	1204.59
1984-85	618.75*	2.81	1066.52
1985-86	750.42*	0.74	1455.74

*including joint venture hotel projects.

Trade deficit

4027. DR. G. VIJAYA RAMA RAO :
SHRI A. CHARLES :

Will the Minister of COMMERCE be pleased to state :

(a) the figures of estimated and actual trade deficit for last three years and reasons for consistent erroneous estimates ; and

(b) the deficit during the first half of 1986 and also as estimated by the end of March, 1987 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI) : (a) The initial estimates of trade figures are based on provisional information from Custom Houses. The provisional figures are less than complete in coverage of data and therefore subject to considerable margin of errors. The provisional figures are revised following receipt of late returns from Custom Houses. The initial estimates of trade deficit based on March Press Note of the respective years and the revised figures for the year 1983-84, 1984-85 and 1985-1986 are as under :—

(Value Rs. Crores)

	Initial estimates	Revised figures
1983-84	5951.16	6060.75
1984-85	5187.47	5318.10
1985-86	7950.91	8734.81*

*Provisional and updated as per press Note of Sept. '86.

(b) The latest provisional figures of India's foreign trade available for the first half of the financial year 1986-87 i.e. April—September, 1986 place India's trade deficit at Rs. 3381.57 crores. It is very difficult to estimate precisely the trade deficit with which we will end the financial year 1986-87. However, according to current trends available, the trade deficit during 1986-87 is expected to be lower than the trade deficit during 1985-86.

Revision of procedures with western countries for reciprocal liberalisation of visa rules

4028. SHRI V. SOBHANADREESWARA RAO : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the procedures with the western countries for reciprocal liberalisation of visa rules are being revised ; and

(b) if so, the names of the countries, the present visa restrictions with them and the lines on which they are proposed to be simplified ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Visa arrangements with various countries are adjusted from time to time on the basis of reciprocity and a variety of other relevant considerations.

(b) Information is being compiled and will be placed on the table of the House.